Ceasefire violations

- 52. SHRI K.C. TYAGI: Will the Minister of DEFENCE be pleased to state:
- (a) the number of ceasefire violations which have taken place since the formation of the present Government;
 - (b) the details of the casualties on either side of the borders; and
- (c) whether Government proposes to increase the expenditure on defence in the upcoming financial year to meet the need of armed forces in tackling such incidents?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) The details of ceasefire violation (CFVs) in Jammu and Kashmir along India-Pakistan Border from June, 2014 to January, 2015 are as under:

Area of India-Pakistan Border	Number of ceasefire Violations
Along the Line of Control (LC) and International Border (IB) under operational control of Army.	126
International Border (IB) under operational control of Border Security Force (BSF).	559

(b) Details of Casualties on the Indian side in CFVs and other tactical incidents along the India-Pakistan border in Jammu and Kashmir are as under:

Sl. No.	Casualties	2014	2015 (upto 15th February)
1.	Security Personnel martyred		
	(a) Army personnel	04	02
	(b) BSF personnel	04	01
2.	Civilians killed	14	02

Note: No authentic information is available regarding casualties on Pakistan's side.

(c) The allocation of funds for defence is made to enable preparedness of the armed forces to meet the security challenges faced by the country.

Securing border areas in Arunachal Pradesh

- 53. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government's attention has been drawn towards recent statement by a Minister from Arunachal Pradesh warning of a "Kargil like" situation in the border

State due to lack of development forcing locals to migrate away from far-flung areas and giving China an opportunity to venture deeper inside Indian territory;

- (b) if so, what are Government's views and reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government for securing our border areas, particularly in North East area?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) Government is fully seized of the security needs of the country in the border areas. Appropriate steps are taken to ensure that the security concerns pertaining to the borders are adequately addressed through various measures including capability building and infrastructural development etc.

Security and safety of naval and air bases

- 54. DR. V. MAITREYAN: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government has received any threats to our strategically important Naval and Air bases across the country;
- (b) if so, the details thereof and the measures taken by Government to increase the security and safety of our Naval and Air bases;
- (c) whether Government has allocated adequate funds to install appropriate electronic security and surveillance gadgets electronic security and surveillance gadgets to ensure the security and safety of our strategically very important Naval and Air bases across the country; and
 - (d) if so, the details thereof for the last three years, year-wise?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) Assessment and evaluation of threats with appropriately responsive preparedness is a dynamic process.

- (b) Naval and Air bases continue to remain at high alert to thwart threats to security of the establishments. Periodic security audits are conducted to assess the preparedness and personnel are regularly sensitized. Upgradation of security infrastructure like perimeter wall, double chain linked fencing and installation of electronic equipments /surveillance cameras around bases is a continuous process.
- (c) and (d) Adequate funds have been earmarked for ensuring security and safety of our strategically important Naval and Air bases.